GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA UNSTARRED QUESTION NO. 3463 TO BE ANSWERED ON 01.04.2025

VITAMIN D DEFICIENCY

3463. SHRI MOHAMMED NADIMUL HAQUE:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Government is aware that one in every five Indians is Vitamin D deficient, and whether Government is considering to launch a nationwide scheme to promote Vitamin D supplementation, fortification, and affordable testing and if not, the reasons therefor; and
- (b) whether Government has assessed the economic burden of Vitamin D deficiency on healthcare expenditure and workforce productivity, including the rising costs of treating deficiency-related conditions such as hip fractures, and if so, the findings thereof?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. ANUPRIYA PATEL)

(a) & (b) As per information received from Food Safety and Standards Authority of India, the Food Safety and Standards (Fortification of Food) Regulation, 2017 prescribes that Milk and Oil, if fortified, may be fortified with vitamin D as per the limits prescribed.

As per information received from the Department of Food and Public Distribution, the Government supplies fortified rice enriched with essential micronutrients such as Iron, Folic acid, Vitamin B12, through Targeted Public Distribution System (TPDS), Pradhan Mantri Poshan Shakti Nirman (PM POSHAN) scheme, Integrated Child Development Services (ICDS) and Other Welfare Schemes (OWS) in all States/UTs to tackle micronutrient deficiencies.
